

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST

CUSTOMS DIVISION BENCH
COURT NO. : 1 ROOM NO. : 504

DATED : 04/12/2017

DAY : Monday

CORAM:

HON'BLE JUDICIAL MEMBER, DR. D. N. PANDA

HON'BLE TECHNICAL MEMBER, MR. C. J. MATHEWS

SNo.	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
MISC (OTHERS) MATTERS				
1	C/ROA/92726/2017	Mumbai(port-import) -Vs- Sahir Overseas Corp. Ltd.	DR/IP	*
	C/COD/92725/2017			
	C/MISC/92840/2017			
	C/197/2000			
REGULAR MATTERS				
2	C/839/2008	CC (EXPORT PROMOTION) MUMBAI -Vs- Brimco Plastic Machinery Pvt. Ltd.	DR/IP	*
	C/CROSS/144/2008			
3	C/1114/2008	. Indoworth (India) Ltd. -Vs- CCE NAGPUR	IP/DR	*
4	C/1161/2008	Vishwanath Shipping Agency -Vs- CC (GENERAL) MUMBAI	H.R. Shetty /DR	*
5	C/1256/2008	Arkema Catalyst India Pvt. Ltd. -Vs- CC (II) - (AIRPORT SPECIAL CARGO) MUMBAI	T.Viswanathan /DR	*
6	C/157/2009	Air & Sea Clearing and Forwarding Pvt. Ltd. -Vs- CC (GENERAL) MUMBAI	IP/DR	*
7	C/171/2009	CC (IMPORT) MUMBAI -Vs- Shree Paras Exports	DR/Anil Balani	*
8	C/172/2009	CC (IMPORT) MUMBAI -Vs- Mahalaxmi Silk House	DR/IP	*
9	C/173/2009	CC (IMPORT) MUMBAI -Vs- Sterling Commercial P. Ltd.	DR/IP	*
10	C/563/2009	Sterling Commercial Ltd. -Vs- CC (IMPORT) MUMBAI	C. Hari Shankar & S. Sunil /DR	*
11	C/564/2009	Harish Bulchandani -Vs- CC (IMPORT) MUMBAI	C. Hari Shankar & S. Sunil /DR	*
12	C/565/2009	Pawan K. Chaturvedi -Vs- CC (IMPORT) MUMBAI	C. Hari Shankar & S. Sunil /DR	*
13	C/175/2009	Bard Exports -Vs- CC (EXPORT) MUMBAI	IP/DR	*
14	C/177/2009	Crown Maritime Co.(I) Limited -Vs- CC (IMPORT) MUMBAI	B. J. Raichandani, Advocate /DR	*
15	C/178/2009	Transocean Offshore International	J. C. Patel /DR	*

	Ventures Ltd. -Vs- CC (IMPORT) MUMBAI		
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* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,
Assistant Registrar,
CUSTOMS DIVISION BENCH,
CESTAT - Mumbai**
